

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:5260

ANSWERED ON:05.09.2011

SCHEME FOR CRAFTSMEN

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Will the Minister of TEXTILES be pleased to state:

- (a) the details of the handicraft products including items made of jute and traditional items manufactured and exported during the last three years and the current year, State-wise;
- (b) whether any deficiencies have been noticed by the Government in setting up Common Facility Centres under Baba Saheb Ambedkar Hastshilp Vikas Yojana during the last three years;
- (c) if so, the details thereof alongwith the steps taken to promote the handicraft products through such schemes;
- (d) the details and salient features of the registration of craftsmen and process of allotment of shops in various crafts fairs including Dilli Haat; and
- (e) the number of handicraft museum set up so far and to be set up in the country including Uttar Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a): State-wise export data on handicrafts is not maintained. However the details of handicrafts products including items made of Jute & traditional items and handknotted carpets exported from the country during each of the last three years and the current years is as under:-

Sl.No. Year Exports
(Rs. In crores)

1.	2008-09	10891.85
2.	2009-10	11224.27
3.	2010-11	13526.66
4.	2011-12	4143.72

(upto
July, 2011)

(b) & (c): A mid-term evaluation of the BabaSaheb Ambedkar Hastshilp Vikas Yojana (AHVY) for integrated development of selected handicrafts cluster conducted by M/s Centre for Research, Planning & Action, New Delhi reveal that under one of the component of the said scheme i.e. setting up of common Facility Centres (CFCs), there has to be a provision for meeting recurring cost which is not accounted for in the scheme.

The clusters development programme under AHVY has 24 components which are implemented for sustained development and promotion of handicrafts clusters on need basis.

(d): The handicrafts artisans are registered with the Government through submission of application in the various field offices of the office of the Development Commissioner (Handicrafts). The said offices after conducting skill test of the artisans and after verification of the documents submitted with the application recommend their names to Headquarter office for issuance of Identity Card. The printed Identity Cards are sent to the concerned field office for distribution to the concerned artisans.

Artisans are allotted stalls in various craft fairs on the basis of quota fixed for each region and also on the basis of pre-declared list. The concerned officer under whose ambit the fair is organized allot the stall to artisans after verifying the invitation letter and Identity Cards.

For allotment of stalls in Dilli Haat, an annual calendar is finalized in advance and applications are invited from craftsperson twice a year (April to September and October to March) through advertisement released in all leading newspapers of the country. The craftsperson are selected through the process of lottery on a pre-determined date and details of selected artisans are nominated in advance for their participation in various slots in Dilli Haat. Stalls are allotted in Dilli Haat by a Committee constituted for the purpose.

(e): So far 15 handicrafts museum have been set up under the Design & Technological Upgradation Scheme including two in the state of Uttar Pradesh. More museums will be set up subject to receipt of viable proposals and availability of funds.